

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1338  
TO BE ANSWERED ON 24.07.2017**

**FORMING TRADE UNIONS**

**1338. SHRI MD. BADARUDDOZA KHAN:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether factory workers have reportedly been ousted on the charges of forming trade unions and defying the management, in PSUs and corporate sector in the country; and**
- (b) if so, the details thereof along with the number of such workers ousted during the last three years, year-wise and State/UT-wise?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI BANDARU DATTATREYA)**

**(a): As per information received from Chief Labour Commissioner (Central), no such complaint has been received.**

**(b): Does not arise.**

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